

DAILY REPORT OF PREVENTIVE MEASURES FOR COMBATING THE IMPENDING THREAT OF NOVEL CORONA VIRUS

Date – 28th March 2020

1) Registrar General along with other officers of the registry had video conferencing with some of the learned District Judges on their personal laptops. Thereafter, the Officers of the Registry talked to other Learned District Judges on telephone and inquired about the prevailing situation in the district courts. It was conveyed by all the learned District Judges that the directions issued by the High Court are being adhered to in letter and spirit and there is no problem in their respective judgeships. The details of communication are given here-in-below district-wise:-

1. Araria:- Everything is reported to be fine. It has been also stated that there is no problem in the judgeship.

2. Aurangabad:- Everything is reported to be fine. It has been stated that there is no problem in the judgeship.

3. Ara:- It has been reported that there is no problem in the judgeship.

4. Banka:- It has been reported that there is no problem in the judgeship.

5. Bhagalpur:- It has been reported that there is no problem in the judgeship.

6. Buxar:- Everything is reported to be fine.

7. Begusarai:- It has been reported that there is no problem in the judgeship.

8. Darbhanga:- Everything is reported to be fine.

9. East Champaran (Motihari):- One dog has been found dead and its body was taken away for test by Animal Husbandry Department and the report is awaited.

10. Gopalganj:- Everything is reported to be fine.

11. Gaya:- The Learned District Judge cum Chairman, DLSA informed that 23 senior citizens who have come from Madurai have been stranded in Gaya due to lock down. However, there was no problem of lodging and boarding. But they want to return to their homes. The Learned District Judge cum Chairman, DLSA has been advised to get in touch with Member Seceratry, BSLSA and the DM Cum Vice Chairman, DLSA of the district to redress their problem.

12. Hajipur:- Everything is reported to be fine.

13. Jamui:- It has been reported that there is no problem in the judgeship.

14. Jehanabad:- Everything is reported to be fine.

15. Kaimur (at Bhabua):- Everything is reported to be fine.

16. Katihar:- Everything is reported to be fine.

17. Khagaria:- Everything is reported to be fine.

18. Kishanganj:- Everything is reported to be fine.

19. Lakhisarai:- Everything is reported to be fine.

20. Madhepura:- It has been reported that there is no problem in the judgeship.

21. **Munger:-** It has been reported that there is no problem in the judgeship.
22. **Muzaffarpur:-** It has been reported that there is no problem in the judgeship.
23. **Madhubani:-** The Learned District Judge informed telephonically that six dogs have died near an under construction building in Benipatti Sub division. Their bodies have been taken away for testing and the report is awaited.
24. **Nalanda:-** It has been reported that there is no problem in the judgeship.
25. **Nawada:-** It has been reported that there is no problem in the judgeship.
26. **Patna:-** Everything is reported to be fine.
27. **Purnea:-** Everything is reported to be fine.
28. **Saharsa:-** Everything is reported to be fine.
29. **Samastipur:-** Everything is reported to be fine.
30. **Sasaram:-** Everything is reported to be fine.
31. **Sheikhpura:-** Everything is reported to be fine.
32. **Sheohar:-** Everything is reported to be fine.
33. **Sitamarhi:-** Everything is reported to be fine.
34. **Siwan:-** Everything is reported to be fine.
35. **Supaul:-** Everything is reported to be fine.

36. Saran:- Everything is reported to be fine.

37. West Champaran:- Everything is reported to be fine.

- 2) During the visit, the Medical Expert Team of the Animal Husbandry Department informed that no casualty of crow has been reported today in the campus of the High Court.
- 3) On further directions of Hon'ble the Chief Justice the number of staffs stand reduced and today only a few employees of the High Court attended the Office. None of the members of the staffs of the Courts of Hon'ble Judges have been coming to the High Court.
- 4) During course of inspection, the Registrar General again emphasized to the security guards that the entry of strangers into the campus of the High Court be strictly prohibited and no unauthorised person be allowed to entry.
- 5) During inspection, Registrar General also visited the Primary Health Centre (PHC) of the Patna High Court and inquired from the Doctors posted there about the number of patients coming to the Hospital for treatment. It was reported that today only six patients have visited the PHC.